# GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI

## DEPARTMENT OF DRINKING WATER & SANITATION

# RAJYA SABHA UNSTARRED QUESTION NO-1195

ANSWERED ON-31/07/2023

### 'HAR GHAR NAL SE JAL' SCHEME

## 1195. SHRI SANDEEP KUMAR PATHAK:

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) whether target for providing tapped water under Har Ghar Nal Yojna to every household has been met, if not, the reasons therefor, the details of revised targets;
- (b) year-wise and State-wise statistics on the target and achievement of the mission and actual financial allotment by Government to States and UTs in last five years;
- (c) the manner in which Government defines 'regular access' in terms of duration and litres of water supply per tap/household; and
- (d) the number of households having certified connections and whether there is a mismatch between reported and certified connections, if so, the details thereof and reasons therefor?

## **ANSWER**

#### MINISTER OF STATE OF JAL SHAKTI

(SHRI PRAHLAD SINGH PATEL)

(a) & (b) Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of tap water supply to every rural household by 2024. Water is a state subject and therefore, the primary responsibility for planning and implementing piped water supply schemes to provide tap water to their households, lies with the respective State/UT. Government of India supplements the efforts of the States by providing technical and financial assistance under JJM.

Since launch of JJM, additional 9.42 Crore rural households have been provided tap connections. Thus, as on 26.07.2023, out of 19.42 crore rural households in the country, provision of tap water supply has been made to 12.65 Crore (65%) households. As reported by States on JJM-IMIS, State/UT-wise and year-wise details of tap connections provided, are at **Annex-I.** The year-wise and State/UT-wise details of JJM central fund allocated and fund drawn by the States/UTs under during last five years, are at **Annex-II**.

As on 26.07.2023, 6 States of Goa, Gujarat, Haryana, Punjab, Himachal Pradesh and Telangana, and 3 UTs of Andaman & Nicobar Islands, Dadra & Nagar Haveli and Daman & Diu, and

Puducherry reported to have provided tap water connection to every rural household in their State/UT.

- (c) Under JJM, a functional household tap connection is defined as having service levels of adequate quantity (55 liters per capita per day), of prescribed quality (as per BIS:10500 norms) on regular basis as per the schedule decided by the Pnachayat/ Village Water and Sanitation Committee (VWSC).
- (d) As per Operational Guidelines of JJM, after making provision of tap connections to all rural households in a village, the Department implementing the scheme provides completion certificate to Gram Panchayat and marks the village as 'Har Ghar Jal' village on JJM-IMIS. Subsequently, Gram Sabha while reading out aloud the work completion report in its meeting, formally passes resolution certifying itself as 'Har Ghar Jal' village. The copy of certificate provided by implementing department, resolution passed by Gram Sabha, and a small video capturing the Gram Sabha is reflected on JJM Dashboard and village is marked certified in JJM-IMIS. As such, certification is carried out only at village level, in such villages where all households are reported to have been provided tap water connections.

As on 26.07.2023, out of 1,76,363 villages are reported as 'Har Ghar Jal' by implementing departments in States/ UTs, 65,826 villages have been certified by gram sabhas, as 'Har Ghar Jal' villages.

This information is in public domain that can be accessed using weblink:

https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx.

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Annex referred in reply to part (b) of Rajya Sabha Unstarred Question No. 1195 answered on 31.07.2023

(Number in lakhs)

S. No.	State/ UT	Total rural HHs as on date	Rural HHs with tap water connection as on 15/08/019		Rural	HHs prov	Total Rural HHs with tap water supply (As on 26/07/2023)				
			No.	In %	19-20	20-21	21-22	22-23	23-24	No.	In%
1.	A & N Islands	0.62	0.29	46.02	-	0.33	-	-	-	0.62	100.00
2.	Andhra Pr.	95.55	30.74	32.18	1.19	12.77	9.59	12.12	0.54	66.95	70.08
3.	Arunachal Pr.	2.30	0.23	9.91	0.13	0.65	0.42	0.34	0.20	1.97	85.645
4.	Assam	68.26	1.11	1.63	0.49	5.07	16.52	8.79	3.96	35.94	52.67
5.	Bihar	166.30	3.16	1.90	28.97	103.46	19.86	3.63	1.21	160.29	96.38
6.	Chhattisgarh	50.09	3.20	6.38	0.96	1.51	4.45	10.81	6.16	27.11	54.13
7.	DNH and DD	0.85	0.00	0.00	-	0.25	0.61	-	-	0.85	100.00
8.	Goa	2.63	1.99	75.70	0.31	0.33	-	-	-	2.63	100.00
9.	Gujarat	91.18	65.16	71.46	1.06	10.95	8.99	5.03	-	91.18	100.00
10.	Haryana	30.41	17.66	58.08	1.35	7.91	3.49	-	-	30.41	100.00
11.	Himachal Pr.	17.09	7.63	44.64	1.59	3.79	2.87	0.93	0.29	17.09	100.00
12.	J&K	18.66	5.75	30.84	2.07	2.16	0.58	0.40	1.48	12.45	66.72
13.	Jharkhand	61.28	3.45	5.63	0.95	3.00	4.19	8.77	3.58	23.95	39.08
14.	Karnataka	101.17	24.51	24.23	0.21	3.43	18.70	20.57	2.20	69.63	68.83
15.	Kerala	70.82	16.64	23.50	0.85	4.04	6.64	5.29	1.85	35.32	49.89
16.	Ladakh	0.42	0.01	3.33	0.01	0.02	0.09	0.18	0.02	0.33	78.57
17.	Lakshadweep	0.13		0.00	_	-	-	-	0.00	0.00	0.42
18.	Madhya Pr.	119.64	13.53	11.31	4.19	19.87	10.89	9.07	3.71	61.27	51.21
19.	Maharashtra	146.73	48.44	33.01	5.45	37.09	10.66	8.22	4.16	114.01	77.70
20.	Manipur	4.52	0.26	5.74	0.04	1.96	0.70	0.49	0.01	3.46	76.72

S. No.	State/ UT	Total rural HHs as on date	Rural HHs with tap water connection as on 15/08/019		Rural	HHs pro	Total Rural HHs with tap water supply (As on 26/07/2023)				
			No.	In %	19-20	20-21	21-22	22-23	23-24	No.	In%
21.	Meghalaya	6.52	0.05	0.70	0.02	0.87	1.34	0.80	0.43	3.51	53.89
22.	Mizoram	1.33	0.09	6.91	0.16	0.34	0.21	0.30	0.10	1.20	90.69
23.	Nagaland	3.69	0.14	3.76	0.02	0.48	0.92	0.87	0.31	2.74	74.25
24.	Odisha	88.64	3.11	3.51	4.37	15.47	17.47	12.22	2.71	55.36	62.45
25.	Puducherry	1.15	0.94	81.33	0.06	0.08	0.07	0.00	-	1.15	100.00
26.	Punjab	34.26	16.79	49.00	0.76	8.18	8.40	0.13	-	34.26	100.00
27.	Rajasthan	108.02	11.74	10.87	1.02	6.81	5.38	14.13	5.52	44.60	41.30
28.	Sikkim	1.32	0.70	53.34	-	0.10	0.08	0.19	0.06	1.14	86.40
29.	Tamil Nadu	125.53	21.76	17.33	0.17	16.13	14.90	26.52	9.20	88.68	70.63
30.	Telangana	53.98	15.68	29.05	20.18	18.20	-0.19	0.11	-	53.98	100.00
31.	Tripura	7.44	0.25	3.30	0.46	1.42	1.65	0.81	0.34	4.93	66.27
32.	Uttar Pr.	266.56	5.16	1.94	4.66	19.16	5.81	60.33	47.83	142.94	53.63
33.	Uttarakhand	14.94	1.30	8.72	0.87	4.32	2.75	2.24	0.29	11.77	78.79
34.	West Bengal	184.56	2.15	1.16	0.05	12.48	23.31	20.77	4.78	63.53	34.42
	Total	1,946.60	323.63	16.63	82.62	322.62	201.34	234.07	100.94	1,265.32	65.00

Delhi & Chandigarh have no rural population.

HH: Household

Source: JJM – IMIS

Annex referred to in the reply to part (b) of Rajya Sabha Unstarred Question No. 1195 answered on 31.07.2023

(Amount in Rs. Crore)

Annex-II

S.	State/ UT	JJM-Central share											
		2018-19*		2019-20		2020	-21	2021	1-22	2022-23			
No.	State/ C1	Fund	Fund	Fund	Fund	Fund	Fund	Fund	Fund	Fund	Fund		
		allocated	drawn	allocated	drawn	allocated	drawn	allocated	drawn	allocated	drawn		
1.	A & N Islands	0.62	0.31	1.78	0.50	2.93	1.46	8.26	2.06	9.15	2.16		
2.	Andhra Pr.	197.56	185.85	372.64	372.64	790.48	297.62	3,182.88	791.06	3,458.20	ND		
3.	Arunachal Pr.	96.95	90.89	132.55	177.47	254.85	344.85	1,013.53	1,555.53	1,116.35	1,116.35		
4.	Assam	567.89	300.76	694.95	442.36	1,608.51	551.77	5,601.16	4,200.87	6,117.61	4,588.21		
5.	Bihar	476.63	234.84	787.31	417.35	1,839.16	353.60	6,608.25	ND	4,766.90	ND		
6.	Chhattisgarh	95.47	48.19	208.04	65.82	445.52	334.14	1,908.96	477.24	2,223.98	2,223.98		
7.	Goa	3.34	1.67	7.57	3.08	12.41	6.20	45.53	22.77	49.98	ND		
8.	Gujarat	237.09	222.27	390.31	390.31	883.08	983.08	3,410.61	2,557.96	3,590.16	3,590.16		
9.	Haryana	81.88	76.76	149.95	149.95	289.52	72.38	1,119.95	559.98	1,157.44	463.00		
10.	Himachal Pr.	91.12	85.43	148.67	205.83	326.20	547.48	1,262.78	2,012.78	1,344.94	1,344.94		
11.	Jammu &	309.07	249.34	322.03	322.03	681.77	53.72	2,747.17	604.18	3,039.11	1,439.50		
12.	Jharkhand	207.97	85.12	267.69	291.19	572.24	143.06	2,479.88	512.22	2,825.52	2,119.14		
13.	Karnataka	331.04	276.06	546.06	546.06	1,189.40	446.36	5,008.80	2,504.40	5,451.85	2,725.93		
14.	Kerala	90.37	84.86	248.76	101.29	404.24	303.18	1,804.59	1,353.44	2,206.54	2,206.54		
15.	Ladakh	-	1	166.65	67.86	352.09	ND	1,429.96	340.68	1,555.77	382.76		
16.	Lakshadweep	-	-	-	-	-	-	-	-	36.99	9.25		
17.	Madhya Pr.	274.09	243.62	571.60	571.60	1,280.13	960.09	5,116.79	3,837.59	5,641.02	2,820.51		
18.	Maharashtra	474.16	239.06	847.97	345.28	1,828.92	457.23	7,064.41	1,666.64	7,831.25	3,915.62		
19.	Manipur	40.25	37.73	67.69	91.17	131.80	141.80	481.19	601.19	512.05	256.03		

S.	State/ UT	JJM-Central share											
		2018-19*		2019-20		2020-21		2021-22		2022-23			
No.		Fund allocated	Fund drawn										
20.	Meghalaya	52.43	49.15	86.02	43.01	174.92	184.92	678.39	1,078.39	747.76	1,047.00		
21.	Mizoram	28	26.25	39.87	68.05	79.30	104.30	303.89	303.89	333.91	448.58		
22.	Nagaland	34.72	17.36	56.49	56.49	114.09	85.57	444.81	333.61	484.28	484.28		
23.	Odisha	154.99	128.82	364.74	364.74	812.15	609.11	3,323.42	2,492.56	3,608.62	1,768.73		
24.	Puducherry	1.29	0	2.50	ND	4.64	1.06	30.22	7.47	17.83	ND		
25.	Punjab	125.97	119.41	227.46	227.46	362.79	ND	1,656.39	402.24	2,403.46	ND		
26.	Rajasthan	692.13	655.41	1,301.71	1,301.71	2,522.03	630.51	10,180.50	2,345.08	13,328.60	6,081.80		
27.	Sikkim	11.62	10.89	15.41	26.15	31.36	39.36	124.79	194.79	136.17	188.92		
28.	Tamil Nadu	180.99	167.31	373.87	373.10	921.99	690.36	3,691.21	614.35	4,015.00	872.96		
29.	Telangana	131.4	123.18	259.14	105.52	412.19	82.71	1,653.09	ND	1,657.56	ND		
30.	Tripura	55.18	51.73	107.64	145.37	156.61	117.46	614.09	714.09	666.97	849.91		
31.	Uttar Pr.	713.95	670.72	1,206.28	1,513.14	2,570.94	1,295.47	10,870.50	5,435.25	12,662.05	9,496.54		
32.	Uttarakhand	99.17	92.97	170.53	170.53	362.58	271.93	1,443.80	1,082.85	1,612.50	1,209.38		
33.	West Bengal	917.82	890.28	995.33	994.75	1,614.18	807.08	6,998.97	1,404.61	6,180.25	3,090.12		

Source: JJM - IMIS ND: Not Drawn

<sup>\*</sup>Under National Rural Drinking Water Programme (NRDWP)